

Annexure-2

Name of the corporate debtor: Saga Automotive (India) Private Limited (A company under liquidation)

Date of commencement of liquidation: 16.03.2021;

Updated List of stakeholders as on: 20.08.2021

List of unsecured Secured financial creditors

(Amount in ₹)

Sl. No	Name of creditor	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
1	State Bank of India	Not known	06.04.2021	34,33,04,683.89/- SBI sold the property of CD for Rs. 3,04,00,000/- therefore remaining liability is Rs. 31,89,01,671.24/-	34,33,04,683.89/- Liquidator sold out of which Rs. 3,04,00,000/- was recovered by SBI by selling the mortgaged property of CD, therefore remaining liability is Rs. 31,29,04,683.89/-	Debt incurred towards working capital, corporate loan, and SME car loan	Nil	70.48%	0	0	5996987.35	0	SBI sold the land of CD situated at Village Gangwana which was mortgaged with the bank through e-auction and received an amount of Rs. 3,04,00,000/- as sale consideration, therefore now in contemplati

